

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

(IB) 382 (ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: M/s MVL Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
	For the Petitioner (s)	: Mr. Kunal Sabharwal, Advocate Mr. Shishir Mathur, Advocate		
	For the Respondent (s)	: Mr. Vaibhav Tyagi, Advocate		

ORDER

Respondent have been duly served and have put in appearance through Mr. Vaibhav Tyagi, Advocate. Id. Counsel prays for some time to file his reply. The same be done before the next date of hearing.

To come up on 17th October, 2017.

— S d —
(S. K. Mohapatra)
Member (T)

— S d —
(Ina Malhotra)
Member (J)

(Sapna Bhatia)